

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(14) C.P.(IB)-1600/8&9/(MB)/2017

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2018

NAME OF THE PARTIES: Techno Crafts Switchgears Pvt. Ltd.

V/s

Danco Enterprises India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 8 & 9 OF INSOLVENCY &
BANKRUPTCY CODE, 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. Last chance to the Applicant Petitioner to place on record Consent of IRP. On the next dated Petition shall be decided on merits. The matter is adjourned to **13.11.2018**.

SD/-

M.K. SHRAWAT
Member (Judicial)

03.10.2018

HHS